

## ASSETS & LIABILITIES

(At a glance)

**NAME OF THE JUDGE : V.K.MOHANAN**

**DATE OF APPOINTMENT :01-08-2007**

### DECLARED ASSETS

#### ASSETS OF THE JUDGE

<b>IMMOVABLE PROPERTY</b>		<b>MOVABLES</b>			
<b>Land</b>	<b>Buildings</b>	<b>Total Amount in Bank Deposits FD/SB</b>	<b>Gold &amp; Silver (Weight)</b>	<b>Vehicles (Nos.)</b>	<b>Shares, Mutual Funds &amp; others if any</b>
<b>NIL</b>	<b>NIL</b>	<b>RS.5,02,151/- SB.</b>	<b>Gold 9 grams.</b>	<b>NIL</b>	<b>G.P.F.- Rs.1,30,140/- LIC-2 LAKHS PPF- Rs.95,440/-</b>

### LIABILITIES

**Particulars:-**

- 1. House Loan due in SBT – Rs. 1,86,825/- (Co-obligant with spouse)**

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Note:- **Further details available with the Hon'ble Chief Justice**

**ASSETS & LIABILITIES**

**(At a glance)**

**NAME OF THE SPOUSE : GEETHA U.S.**

**DECLARED ASSETS**

**ASSETS OF THE SPOUSE**

<b>IMMOVABLE PROPERTY</b>		<b>MOVABLES</b>			
<b>Land</b>	<b>Buildings</b>	<b>Total Amount in Bank Deposits FD/SB</b>	<b>Gold &amp; Silver (Weight)</b>	<b>Vehicles (Nos.)</b>	<b>Shares, Mutual Funds &amp; others if any</b>
<b>7.020 cents of land</b>	<b>Residential house</b>	<b>Rs.69,120/- SB.</b>	<b>Gold - 280 grams.</b>	<b>One</b>	<b>L.I.C. Rs.2 lakhs. G.P.F:- Rs.2,37,609/-</b>

**LIABILITIES**

NIL

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Note:- **Further details available with the Hon'ble Chief Justice**

## ASSETS & LIABILITIES

(At a glance)

**NAME OF THE DEPENDENT**

**CHILD/CHILDREN**

**: CHANDNI MOHAN – Daughter .**

### DECLARED ASSETS

#### ASSETS OF THE DEPENDENT CHILD/CHILDREN

<b>IMMOVABLE PROPERTY</b>		<b>MOVABLES</b>			
<b>Land</b>	<b>Buildings</b>	<b>Total Amount in Bank Deposits FD/SB</b>	<b>Gold &amp; Silver (Weight)</b>	<b>Vehicle s(Nos.)</b>	<b>Shares, Mutual Funds &amp; others if any</b>
<b>NIL.</b>	<b>NIL.</b>	<b>Rs.1,56,043/- SB.</b>	<b>Diamond (Rs.1.10 lakhs)</b>	<b>..</b>	<b>LIC: Rs. 5 lakhs</b>

### LIABILITIES

NIL

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Note:- **Further details available with the Hon'ble Chief Justice**